

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100811/2017	Vijay Kumar Goel @ MA 2342/17 - Appellant Vs Chhavi Anurag Goel and The State of Maharashtra - Respondent	Sarah Kapadia
2	CRI M A	102342/2017	Vijay Kumar Goel @ Appeal 811/17 - Appellant Vs Chhavi Anurag Goel and The State of Maharashtra - Respondent	Sarah Kapadia
3	CRI APPEAL	100055/2019	Miraaj Oberoi (earlier known as Hemal Vora) - Appellant, Org. Respondent Vs Dhruti Hemal Vora - Respondent, Org. Complainant	
4	CRI M A	100257/2019	Anurag Goel @ Appeal 68-19 - Aplnt. Vs Chhavi Anurag Goel-Respdt.	Sandip M. Jangam
5	CRI APPEAL	100622/2019	Anurag Goel@MA-2030-19 - Appellant (Org. Respondent No. 1) Vs Chhavi Anurag Goel - Respondent	Sandip M. Jangam
6	CRI M A	102030/2019	Anurag Goel@Appeal-622-19 - Appellant (Org. Respondent No. 1) Vs Chhavi Anurag Goel - Respondent	Sandip M. Jangam
7	CRI BAIL APPLN	102288/2020	Meena Balkrishna Pandeyji @ Madarbi Wahid Ali Shaikh --- Applicant Vs The State of Maharashtra - Pydhone Police Station --- Respondent	V. P. Shinde

HEARING

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	CRI REV APP	100898/2017	Dr. Ujjwala Chandrakant Thatte- Aplcnt. Vs Parasmal Uttamchjand Jain and State of Maharashtra-Respdt.	Amit Bharadwaj
<u>EVIDENCE PART HEARD</u>				
9	NDPS S CASE	100085/2014	N. M. Joshi Marg Police Station Vs Riyaz Ahmad Husain Ahmed Shaikh	APP Tawade
10	NDPS S CASE	100004/2015	ANC Azad Maidan Unit Vs Aslam @ Ali Akbar Qureshi	APP Tawade M.S.Shaikh
11	NDPS S CASE	100011/2015	ANC Bandra Unit Vs Julekha Mahamad Kureshi	APP Tawade
<u>EVIDENCE</u>				
12	NDPS S CASE	100146/2014	ANC Azad Maidan Unit Vs Farzana Akber Ali	APP Tawade
(Main Matter REMAND APPLN NDPS/0100045/2014)				
<u>CHARGE</u>				
13	NDPS S CASE	100007/2016	State, Kurar Police Station. Vs DEEPAK VIJAY KAMBALI.	APP Tawade
14	NDPS S CASE	100034/2016	State Dharavi Police Station Vs Vijay Gangappa Kunchikurve	APP Tawade
<u>COMPLIANCE</u>				
15	NDPS S CASE	100119/2019	The State of Maharashtra Deonar Police Station Vs Mohd. Imran Sadik Ali Shaha	
<u>REPLY/SAY</u>				
16	CRI REV APP	101000/2018	Kotak Mahindra Bank Ltd.- Aplcnt. Vs The State of Maharashtra and Apex Encon Projects P. Ltd.- Respdts.	Navin B. Bhoir

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	CRI REV APP	101001/2018	Kotak Mahindra Bank Ltd.- Aplcnt. Vs Apex Encon Projects P. Ltd.- Respdt.	Navin B. Bhoir
<u>APPEARANCE</u>				
18	NDPS S CASE	100078/2018	D. N. Nagar Police Station Vs Amechi Uwanyasi Diboy	APP Tawade
19	NDPS S CASE	100088/2018	The State D.N. Nagar Police Station Vs Husain @ Abdul Jabbar Abdul Sattar Shaikh	Sachin Kamble Police Inspector
<u>ARGUMENT ON EXH.READY</u>				
20	CRI APPEAL	100068/2019	Anurag Goel @ MA 257-19 - Aplnt. Vs Chhavi Anurag Goel-Respdt.	Sandip M. Jangam
<u>N.B.W.READY</u>				
21	NDPS S CASE	100119/2018	State Sahar Police Station Vs Mohamed Abdi Gabow and 5 others	APP Tawade
22	NDPS S CASE	100120/2018	State Sahar Police Station Vs Zeinul Abid Khan and Anr	APP Tawade
<u>DORMANT FILE</u>				
23	NDPS S CASE	100051/2010	State AN Cell Vs Baljit Surjit Singh @ Jolly 1	
24	NDPS S CASE	100119/2011	ANC Worli Unit Vs Willy Kinggundu	APP Tawade
25	NDPS S CASE	100093/2012	ANC Ghatkopar Unit Vs Anant Duryodhan Raut and 3 other	APP Tawade
26	NDPS S CASE	100083/2014	ANC Bandra Unit Vs Philips Charl Ofozor@ Pilips Chickugo ofozor	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
27	NDPS S CASE	100169/2014	ANC Ghatkopar Unit Vs Vinodkumar Rambrig Jaiswal	APP Tawade
28	NDPS S CASE	100009/2015	The State ANC Vs Alozi Lambart Chinenye	APP Lade
<u>HIGH COURT EXPEDIATED TIME BOUND</u>				
29	NDPS S CASE	100093/2016	THE STATE OF NCB Vs Cremancia Sophia Basikora	SPP Saldhana Adv Sartaz Shaikh

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 02-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100644/2018	Kotak Mahindra Bank Ltd.- Aplcnt. Vs The State of Maharashtra and Manoj Rajendra Prasad Dubey- Respdts.	Vivek Patil and Assoc.
2	CRI REV APP	100746/2018	Manoj Ramesh Agarwal - Applicant Vs Rahul Dilip Kopikar - Respondent	Vijay S. Kurle
3	CRI APPEAL	100325/2019	Bhagesh Laxman Bhosale @ MA 980-19 - Appellant (Org. Respondent) Vs Rupali Bhagesh Bhosale and The State of Maharashtra - Respondent	B. G. Tangsali
4	CRI M A	100980/2019	Bhagesh Laxman Bhosale @ Appeal 325-19 - Appellant (Org. Respondent) Vs Rupali Bhagesh Bhosale and The State of Maharashtra - Respondent	B. G. Tangsali
5	NDPS M A	101050/2020	Damini Maruti Janbandhu Vs The State of Maharashtra ANC, Worli Unit	Ashish B. Baraskar and Ors
<u>HEARING</u>				
6	CRI APPEAL	100162/2019	Jayashree Chandrakant Desai- Appellant (Org. Accused) Vs The State of Maharashtra and Sushma Sanjay Surve - Respondent (Org. Complainant)	Mahesh Haridas Chandanshiv
<u>EVIDENCE PART HEARD</u>				
7	NDPS S CASE	100094/2013	ANC Ghatkopar Unit Vs Kamruddin Mohd. Khan	APP Tawade
8	NDPS S CASE	100174/2015	State, Dongri Police Station Vs Yaya Musa Patel	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	NDPS S CASE	100128/2016	State Dongri Police Station Vs Gulam Abbas Hasanali Khoja	APP Tawade Sartaj Shaikh
<u>CHARGE</u>				
10	NDPS S CASE	100070/2012	ANC Kandivali Unit Vs Mehraj Ali Ansari @ Raju	APP Tawade
11	NDPS S CASE	100127/2015	ANC Worli Unit Vs Mohammad Suleman Abdul Khalid Shaikh	APP Tawade
12	NDPS S CASE	100141/2015	ANC, Ghatkoper Unit Vs Dattatraya Abhimanyu Jagdale	APP Tawade
<u>DOCUMENTS</u>				
13	NDPS S CASE	100005/2013	ANC Worli Unit Vs Ashraf Usman Sayyed Chidiya and other 2	APP Tawade 3-Ms. Munira
<u>REPLY/SAY</u>				
14	CRI REV APP	100006/2019	Ajit K. Raote - Applicant Vs Bharat G. Mantri and The State of Maharashtra - Respondent	Rohit S. Shevate
15	SPL.CASE	100745/2020	The State of Maharashtra Tilak Nagar Police Station Vs Mohammed Jahid Ahmed Khan	APP Saima Ansari
16	BAIL APPLN NDPS	101182/2020	Sirhan Shah S/o Ramesh Chandulal Shah Vs APSO, APSC, Mumbai	Farooque Ansari PP
17	BAIL APPLN NDPS	101190/2020	Vicky Bharat Kalyani Vs APSO, APSC Mumbai Zone III	Ayaz Khan
18	BAIL APPLN NDPS	101201/2020	ANC Bandra Unit Vs Yash Girish Kalani	Naveen Chomal
<u>APPEARANCE</u>				
19	NDPS S CASE	100090/2018	ANC Ghatkopar Unit Vs Abubakar Abdul Hamid Shaikh @ Hushya	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	NDPS S CASE	100092/2018	The State of Maharashtra D.N. Nagar Police Station Vs Mehraj @ Raj Hanif Kazi	Shrinivas Chevale,Police Sub
21	REMAND APPLN NDPS	100120/2020	The State- Malvani Police Station Vs Imran Imtiyaz Shaikh	
22	SPL.CASE	100684/2020	The State- Kurla Police Station Vs Mohammad Nadim Aarif Shaikh	APP
<u>DISCHARGE APPLICATION</u>				
23	NDPS S CASE	100063/2018	State Powai Police Station Vs Mehandi Zahir Hasan Mirza and other 2	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100003/2019	Mahendra Bapu Pawar@MA-0-19,BA-22-19-Aplcnt. Vs The State of Maharashtra-Ghatkopar P. Stn.-Respdt.	Suvarna Avhad Vast
2	CRI APPEAL	100283/2019	Mohd. Aaqib @ Afzal@ Tiger Menon Gadith-@MA-837-19-Aplnt. Vs State of Maharashtra and Mohd. Siddik Gadit-Respdt.	Selesh Pawar
3	NDPS M A	101042/2020	Reshma Sikandar Shaikh Vs State - Byculla Police Station	Ayaz Khan/ Dilip Mishra
<u>HEARING</u>				
4	CRI REV APP	100292/2018	Amar Agarwal - Applicant (Ori. Accused No. 2) Vs State of Maharashtra and The Phoenix Mills Ltd. - Respondent	Pravina J. Kanani
5	CRI REV APP	100293/2018	Amar Agarwal-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respdt.	Pravina J. Kanani
6	CRI REV APP	100294/2018	Amar Agarwal-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respdt.	Pravina J. Kanani
7	CRI REV APP	100299/2018	Ayush Chaturvedi-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respdt.	Pravina J. kanani
8	CRI REV APP	100300/2018	Ayush Chaturvedi - Applicant (Ori. Accused No. 3) Vs State of Maharashtra and The Phoenix Mills Ltd. - Respondent	Pravina J. Kanani
9	CRI REV APP	100301/2018	Ayush Chaturvedi-Aplcnt. Vs State of Maharashtra and The Phoenix Mills Ltd.-Respdt.	Pravina J. kanani
<u>EVIDENCE PART HEARD</u>				
10	NDPS S CASE	100112/2012	ANC Azad Maidan Unit Vs Taufiq Nasim Shaikh	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	NDPS S CASE	100017/2013	State Antop Hill Police Station Vs Savitri Periswami Devendra and anr	APP Tawade
12	NDPS S CASE	100210/2014	ANC Worli Unit Vs Salim Mohamood Sayyed	APP Tawade
<u>EVIDENCE</u>				
13	NDPS S CASE	100039/2011	State Dahisar Police Station Vs Pramod Sad Tiwari	APP Tawade
14	NDPS S CASE	100027/2014	ANC Worli Unit Vs Samir Sadakat Hussain Shaikh @ Shera	APP Tawade
<u>CHARGE</u>				
15	NDPS S CASE	100146/2015	ANC Kandivali Unit Vs Raju Mehboob Khan	APP Tawade
<u>HEARING BEFORE CHARGE</u>				
16	NDPS S CASE	100182/2016	ANC Vs SIKANDAR @ BALI RAHIMBAKSH SHAIKH	
<u>REPLY/SAY</u>				
17	NDPS S CASE	100033/2019	ANC, Bandra Unit Vs Chinonso Udegu Namadi	APP Tawade
18	NDPS S CASE	100142/2019	Special Intelligence and Investigation Branch-Export Vs Nooruddeen S/o Azeemuddeen and Anr	
19	NDPS M A	101052/2020	Rohit Avinash Sawant Vs The State of Maharashtra Meghwadi Police Station	Shraddha R. Verma
20	BAIL APPLN NDPS	101215/2020	Shamshuddin Mohammad Shaikh Vs NCB	Vivek Chauhan PP
<u>APPEARANCE</u>				
21	NDPS S CASE	100099/2018	ANC Ghatkopar Unit Vs Aqib Suleman Rangaiwala	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
22	NDPS S CASE	100087/2019	The State of Maharashtra Samta Nagar Police Station Vs Manoj Bajanu Bind	
23	REMAND APPLN NDPS	100876/2020	Reshma Sikandar Shaikh - Applicant. Vs State - Byculla Police Station - Respondent.	Public Prosecutor
<u>PRODUCTION OF ACCUSED</u>				
24	REMAND APPLN NDPS	100035/2020	The State- ANC Bandra Unit Vs Rajesh Tulshidas Joshi and other	
<u>SAYHEARING ON EXH.READY</u>				
25	NDPS S CASE	100083/2018	State (NCB) Vs Yurena Rosa Niebles Marchena and Anr 1	SPP Geeta Nayyar Adv Ayaz Khan
<u>N.B.W.READY</u>				
26	NDPS S CASE	100143/2009	ANC Azad Maidan Unit Vs Asif Abdul Habib Arab 2	APP Tawade Adv. Bidkar
27	NDPS S CASE	100095/2010	ANC Worli Unit Vs Pinto Shripati Sonkamble	APP Tawade

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 04-12-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI REV APP	100084/2019	SBM Chemicals and Instruments P. Ltd.-Aplcnt. Vs GEI Industrial Systems Ltd.- Respds.	Kunal J. Rane
2	CRI REV APP	100085/2019	M/s. Ronash Consultants Developers and Traders P. Ltd.- Aplcnt. Vs GEI Industrial Systems Ltd.- Respds.	Kunal J. Rane
3	CRI REV APP	100086/2019	M/s. Ronash Consultants Developers and Traders Pvt. Ltd. - Applicant (Org. Applicant) Vs GEI Industrial Systems Ltd. - Respondent	Kunal J. Rane
<u>HEARING</u>				
4	CRI REV APP	100936/2017	Dr. Pankaj C. Gandhi-Aplcnt. Vs State of Maharashtra and Ashok Kumar Puri-Respds.	In Person
5	CRI APPEAL	100160/2019	M/s. Palmon Exports Kasez@MA- 477-19,BA-465-19-Aplnt. Vs Shreegopal Darak-Respdt.	Sunil Kumar Patro
<u>EVIDENCE PART HEARD</u>				
6	NDPS S CASE	100022/2012	ANC Azad Maidan Unit Vs Jayda Banu @ Juli Javed Hussain	APP Tawade
7	NDPS S CASE	100120/2012	The State ANC Vs Suman@sumi Musal Salman Shaikh and 1 other	
8	NDPS S CASE	100200/2014	ANC Ghatkopar Unit Vs Mujawar Raheman Shaikh	APP Tawade
<u>EVIDENCE</u>				
9	NDPS S CASE	100026/2014	ANC Bandra Unit Vs Okoro John Oraj	APP Tawade

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	NDPS S CASE	100065/2015	The State Sir J.J.Marg Police Station. Vs Nilesh Kumar Yadav and others	
<u>HEARING BEFORE CHARGE</u>				
11	NDPS S CASE	100132/2016	ANC, BANDRA UNIT. Vs GANESH ASHOK PHUNDEKAR	APP Tawade
12	NDPS S CASE	100203/2016	ANC Vs PARVEZ YUSUF TAJHASAN SHAIKH	
<u>COMPLIANCE</u>				
13	NDPS S CASE	100111/2017	NCB Vs Lalthlamuani Khiangte	SPP Saldanha
<u>REPLY/SAY</u>				
14	SPL.CASE	100425/2020	Union of India, Narcotics Control Bureau Vs Shiak Ashpak S/o Shaik Abdul	
15	CRI BAIL APPLN	102376/2020	HAFIZUR REHMAN CHOUDHARY - APPLICANT Vs STATE OF MAHARASHTRA - RESPONDET	ARCHANA SINGH
<u>APPEARANCE</u>				
16	NDPS S CASE	100065/2019	State Dongri Police Station Vs Lalsan Altaf Shaikh and Anr	APP Tawade
17	NDPS S CASE	100077/2019	The State of Maharashtra Shuhu Nagar Police Station Vs Lalita Kamal Nagpal and Anr	
18	NDPS S CASE	100166/2019	Narcotics Control Bureau Vs Anidiobi Onyeka John	
<u>N.B.W.READY</u>				
19	NDPS S CASE	100133/2011	The State AIU Vs Phakati Mirriam	SPP Leena Shinde
20	NDPS S CASE	100121/2016	ANC, KANDIVALI UNIT. Vs CHUKWU BONIFACE OKORO	

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100622/2018	Pasupula Govinda Rao @ MA 1952-18 - Aplnt. Vs EPCOS India P. Ltd. and State of Maharashtra-Respdts.	Prashant D. Jadhav
2	CRI APPEAL	100681/2018	Pankaj @ Pankajkumar Chetankumar Gupta@ MA 2138- 18 - Applicant Vs Sonu Pankaj @ Pankajkumar Gupta @ Sonu Pravin Agarwal and The State of Maharashtra - Applicant, Re	Prabha Badadare
<u>HEARING</u>				
3	CRI REV APP	100963/2017	M/s. Swaraj Metal--16-Aplcnt. Vs Standard Chartered Bank Through Satish B. Kolhapureand State of Maharashtra-Respt.	Pranil K. Sonawane
4	NDPS S CASE	100111/2018	The State of Maharashtra ANC Bandra Unit Vs Mohamad Ismail Salim Khan and anr 1	Tanaji Khandagale Asst Police Sub Inspector
5	NDPS S CASE	100113/2018	The State ANC Vs Krimul Rajaol Karim Haq and 1 anr	Sachin Kadam Asst Police Inspector
<u>EVIDENCE PART HEARD</u>				
6	NDPS S CASE	100107/2012	The State ANC Vs Bholanath Keshav Pardeshi and 2 other	
7	NDPS S CASE	100001/2013	ANC Kandivali Unit Vs Suklal Girdhar Medhe	APP Tawade
8	NDPS S CASE	100113/2013	ANC Bandra Unit Vs Canath Chisuko Tabansi	APP Tawade Adv Ayaz Khan
<u>EVIDENCE</u>				

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9	NDPS S CASE	100103/2012	State Vanrai Police Station Vs Narayan Bhanaji Jaat	APP Tawade
<u>CHARGE</u>				
10	NDPS S CASE	100040/2016	Malvani Police Station Vs Ravi Ratan Barik	APP Tawade
<u>HEARING BEFORE CHARGE</u>				
11	NDPS S CASE	100207/2016	ANC Vs JAMES OGUGA ZEDANI	
<u>APPEARANCE</u>				
12	NDPS S CASE	100157/2019	The State of Maharashtra Sir J.J. Marg Police Station Vs Akhlak Ahmed Abdul Salam Ansari	
13	NDPS S CASE	100178/2019	The State of Maharashtra ANC, Worli Unit Vs Salman Hamidulla Malik	
<u>ARGUMENT ON EXH.READY</u>				
14	SPL.CASE	100746/2020	The State of Maharashtra Thr ANC Worli Unit Vs Saba Abid Shaikh and ors	PP
<u>N.B.W.READY</u>				
15	NDPS S CASE	100037/2014	ANC Kandivali Unit Vs Kayyum Ibrahim Khan	APP Tawade
16	NDPS S CASE	100126/2017	State Malvani Police Station Vs Aadil Salauddin Shaikh and other 2	
17	NDPS S CASE	100070/2018	NCB Vs Jayateerth s/o. Hanumat Rao	SPP Geeta Nayyar